



THE A.P. TAX BAR ASSOCIATION, VIJAYAWADA

Regd. No. 460/2019

Mr. M.V.J.K. KUMAR
President

Mr. KOTA SUNEEL KUMAR
Secretary

Mr. POTTURI PHANI KUMAR
Treasurer

Date: 01-01-2021

To
Smt. Nirmala Sitaraman,
Hon'ble Finance Minister,
NEW DELHI.

Respected Madam,

Sub:-Representation regarding date of filing of extension of Form
GSTR 9 and 9C for year 2018-19–Reg.

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Under your encomius leadership and the leadership of the Prime
Minister and the Home Minister, we are seeing a new dawn and progress
in all the matters of the country which none of the citizens who love India
has seen ever before.

Madam, we are very grateful to your goodselves for extending the dates
for filing the annual returns under the GST Act 2017.

Madam, your goodselves have extended time for filing of the Form 9
& 9C returns under GST Act for the year 2019-20 till March 2021 but you



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have not considered our plea for extension of the annual returns to be filed under Form 9 & 9C for the year 2018-19.

Madam, as Corona is prevailing across the Globe has taken new color some of the companies as well as professionals are not able to file the returns. The systems are also not properly responding while filing the returns.

Madam, we humbly request you to kindly consider our plea to extend the filing of GSTR Forms 9 & 9C returns for 2018-19 till March 2021 which would be a great boom to the practitioners and the tax payers and such extension would not cause any financial impact or implications.

Hope that you will consider our request in a positive way and in a sympathetic manner

Thanking you Madam,

Yours faithfully,

(KOTA SUNEEL KUMAR)
Secretary